LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) and (b) Wage revision in most of the operating PSUs were done from the respective dates of 1.1.82 (5th Round of Wage Negotiation) and 1.1.97 (6th Round of Wage Negotiation). Government issued guidelines dated 12.4.93, 17.1.94 (for 5th Round) and 14.1.99 (for 6th Round) to this effect. These are now to be implemented by the respective Managements of PSUs, as they have been granted autonomy in this regard. No centralized monitoring is done in this matter. With regard to the new wage settlement (for 6th round of Wage negotiation only) in the enterprises, it has been decided by the Government to permit the PSUs to either opt for 5 years periodicity on wage revision with graded D,A. neutralization or 10 years periodicity with 100% D.A. neutralization.

Job Opportunities

- † 573. SHRIMATI KUM KUM RAI: Will the Minister of LABOUR be pleased to state:
- (a) whether Government have any proposal to create job opportunities for educated and uneducated, skilled and unskilled youths in Bihar during Ninth Five-Year Plan;
 - (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the Government's reaction thereto?

THE MINISTER OF, STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) to (c) The Primary objective of the Ninth Plan is to generate greater productive employment *in* the growth process itself by concentrating on sectors, sub-sectors and technologies which are more labour intensive in regions characterised by higher rate of unemployment and under employment. A Task Force under the Chairmanship of Dr. M.S. Ahluwalia, Member, Planning Commission has been set up to look into the employment generation taking place and suggest measures to generate at least one hundred million job in a period of 10 years (Ten million in each years). These measures will inter-alia, also help unemployed persons of Bihar.

[†] Original notice of the question was received in Hindi.